## HIGH COURT OF JAMMU \& KASHMIR AND LADAKH (OFFICE OF THE REGISTRAR JUDICIAL AT GR)

## ORDER

## No: 2601Rjs

Dated: 25-10-2021

In pursuance of the recommendations made by the Hon'ble Lawyers Chamber Committee vide its minutes of meetings held on 29.09.2021, (Agenda Item No.2), as approved by Hon'ble The Chief Justice, Conveyed by Registrar General through his communication bearing no. 45044/RJ/LP dated 13.10.2021, the allotment of chambers in the Lawyers Chamber Building High Court Srinagar, in favour of the Advocates, whose names are shown in the list forming Annexure- $\boldsymbol{A}$ to this order, is hereby made, subject to the terms and conditions as laid down in the basic allotment order no. 342 dated 28.7.2015.

By Order

## No: 19240.58



Dated: 25-10-2021
Copy to:

1. Registrar General, High Court of J\&K and Ladakh at Srinagar for information.
2. Pr. Secretary to Hon'ble The Chief Justice High Court of J\&K and Ladakh, Srinagar.
3. Secretary to his Lordship Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble Chairman, Committee for Lawyers Chamber High Court Srinagar.
4. Secretary to Her Ladyship Hon'ble Mrs. Justice Sindhu Sharma, Hon'ble Member, Committee for Lawyers Chamber High Court Srinagar.
5. Secretary to Hon'ble Mr. Justice Rajnesh Oswal, Hon'ble Member, Committee for Lawyers Chamber High Court Srinagar.
6. 

.......for information of their Lordships
7. Estates Officer High Court of J\&K and Ladakh for necessary action.

8-17 Shri $\qquad$ for information \& n/a
18. Incharge NIC for uploading the order on the official website of High Court of J\&K and Ladakh.


# HIGH COURT OF JAMMU \& KASHMIR AND LADAKH (OFFICE OF THE REGISTRAR JUDICIAL AT SGR) 

Annexure- $A$

| S. No. | Name of Advocate | Chamber No. |
| :--- | :--- | :--- |
| 1 | Mr. Mohd Saleem Parray | 84 |
| 2 | Ms.Syed Sumiya Qadiri | 70 |
| 3 | Ms. Nadia Rafiq | 64 |
| 4 | Mr. Arshid Mohiuddin Bhat | 93 |
| 5 | Mr. Arif Hussain Parray | 90 |
| 6 | Ms. Saima Mehboob | 78 |
| 7 | Ms. Shiv Sharma | 81 |
| 8 | Ms. Rekha Qazi | 106 |
| 9 | Mr.Mohammad Lateef Mir | 43 |



High Court of J\& Kind Dadakh, Sgix

